HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 615/2019

Aabid Hussain Sheikh

.... Petitioner(s)

Through:- Mr. B. A. Tak, Advocate (Through video conferencing)

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V/s

Union Territory of J&K & anr.

....Respondent(s)

Through:- Mr. She

Mr. Sheikh Feroz, Dy.A.G (Through video conferencing)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

In terms of the order dated 09.03.2020, detention record has not been produced.

Mr. Sheikh Feroz, learned Dy.A.G. seeks and is granted last and final opportunity to produce the detention record.

List on 03.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 16.06.2020 Ram Murti